

being combed to mop them up. So far 82 persons from Issac Swu's gang have been captured and 3 have been killed in 24 encounters and clashes. On our side, there has been only one casualty, namely, 1 officer wounded. Our Security Forces have so far recovered 60 weapons from this gang. These consist of one 60 mm mortar, one rocket launcher, one 7.62 mm LMG, 33 semiautomatic rifles, one 303 rifle, 11 sub-machine guns and 12 pistols. A substantial quantity of ammunition has also been recovered. Most of these weapons and ammunition are of Chinese origin.

Cases against those who have been captured are being examined on merits and appropriate action will be taken against them in accordance with the law.

Our Security Forces have throughout been working in close consultation with the Governor and the Government of Nagaland and receiving full-co-operation from the village guards and the civilian population. There have been a number of instances where villagers themselves have rounded up China returned Nagas and handed them over to the Security Forces along with weapons. The Village Guards have also been actively assisting the Security Forces and 9 members of Issac Swu's gang along with weapons were captured by them.

I am sure, the House would wish me to convey our appreciation of the commendable work done by our Security Forces as well as by the Village Guards and the civil population in the Nagaland, and congratulate the Government of Nagaland for the success of these operations. I have no doubt that we have been able to break the backbone of the misguided movement of those Nagas who had sought help and inspiration from foreign Powers. The success of our operations should enable the State Government to bring all the misguided elements to the path of peace and reason, and it is my hope that before long, normalcy would return to Nagaland and all the Nagas would be able to work for their progress and prosperity in accordance with our democratic Constitution and traditions.

## BUSINESS ADVISORY COMMITTEE

### Thirty-third Report

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): I beg to move :

"That this House do agree with the Thirty-third Report of the Business Advisory Committee presented to the House on the 31st March, 1969"

MR. SPEAKER : The question is :

"That this House do agree with the Thirty-third Report of the Business Advisory Committee presented to the House on the 31st March, 1969."

*The motion was adopted.*

## DEMANDS FOR GRANTS-Contd.

### Ministry of Irrigation and Power-Contd.

MR. SPEAKER : We have taken 1 hour 50 minutes, Still we have got 2 hours 10 minutes.

SHRI S. M. BANERJEE : May I suggest that the hon. Minister may intervene at 5 O'clock.

MR. SPEAKER : On Irrigation and Power one or two hon. members may like to speak. It is only to-day it is on the agenda. After Irrigation and Power, Andhra discussion comes. The Minister may begin the reply at 4 O'clock. He will take about 40 minutes. There will be no extension. By half an hour or 20 minutes we exceed normally.

Now Shri Ganga Reddy was speaking.

We adjourn for lunch and meet at 2 O'clock.

13 hrs.

*The Lok Sabha adjourned for Lunch till Fourteen of the Clock.*